

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 259 OF 2017 &  
IA NO. 1006 OF 2018**

**Dated: 19<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of :**

**M/s Gama Infraprop Pvt. Ltd.**

**... Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission  
& Anr.**

**... Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2

**ORDER**

Finally, one week's more time is granted to respondent no.1 to file reply i.e. on or before 27.09.2018 with advance copy to the other side.

List the matter on **28.09.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**